

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO.1478 OF 2006

FRIDAY, THIS THE 5TH DAY OF JANUARY, 2007

HON'BLE MR. K. ELANGO, J.M.
HON'BLE MR. M. JAYARAMAN, A.M.

Krishna Avtar Sharma,
Son of Late Babu Ram Sharma,
Aged about more than 59 years working as,
Office Supdt. (II) in the Office of Sr. Material
Manager, Depot/Dsl. N.E. Railway Izatnagar, Bareilly
R/o Moh. Ashok Nagar Maninath near Bariline, Bareilly.

. Applicant

By Advocate : Shri Sudama Ram

Versus

1. Union of India,
through General Manager,
N.E. Railway, Hd. Qrs. Office,
Gorakhpur.
2. General Manager, (Store)/C.M.M.,
N.E. Railway, Headquarter Office,
Gorakhpur.
3. Dy. Chief Material Manager,
N.E. Railway, Izatnagar,
Bareilly.
4. Sr. Material Manager, Depot (Diesel),
N.E. Rly, Izatnagar, Bareilly.
5. Shri S. K. Kausal, O.S. (I),
in the office of Sr. Material Manager,
Depot/Dsl. N.E. Railway, Izatnagar.

. Respondents

By Advocate : Nil

ORDER

HON'BLE MR. M. JAYARAMAN, A.M.

The main plea of the Counsel for applicant is
that he was working as Office Superintendent Grade II
and he has been superannuated ^{ceded for} from the post of Office





Superintendent Grade I whereas his junior namely, Shri S. K. Kaushal has been promoted. His point is that this was a non-selection post, which was to be filled up on the basis of seniority-cum-suitability. He made a representation to the Deputy Chief Material Manager Depot in this regard vide his letter dated 09.01.2006 (page 21, Annexure A-7) to which he got a reply dated 31.01.2006 (Page 15, Annexure A-3) saying that the promotion is done on the basis of confidential reports and not on the basis of awards. Aggrieved by this reply, he made a further representation dated 28.02.2006 to the Chief Material Manager, Gorakhpur (page 22, Annexure A-8). He submits that he has not been favoured with any reply till today inspite of the reminder dated 22.08.2006 (page 28, Annexure A-12). The learned counsel for the applicant seeks a direction to be issued to the Chief Material Manager, Gorakhpur for issue of a suitable reply to him.

2. We have considered the pleadings made by the counsel for the applicant and we have perused the records.

3. In our view, this OA can be disposed of at this admission stage itself with a direction to the Chief Material Manager, Gorakhpur for issue of a suitable reply to the applicant.

4. We accordingly direct the Chief Material Manager, Gorakhpur to consider the representation made by the

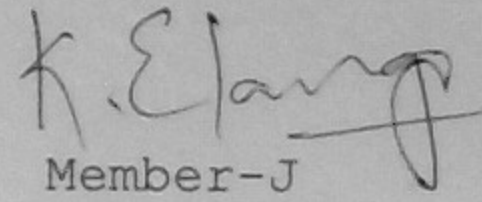


applicant, which is already on record as also any fresh representation that may be given by him to the said authority and issue a suitable reply to him within a period of two months from the date of receipt of a copy of this order.

5. The O.A. is accordingly disposed of. No order as to costs.



Member-A



Member-J

/ns/